

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/14178/2025	SHASI KANTA MAHARANA @ SASHIKANTA MOHARANA VS STATE OF ODISHA	RANENDRA NARAYAN ROUT VS	SORO /915 /2024 () //	AOR20220001558C202500100
2	D-BLAPL/14183/2025	SANKAR RAJ P VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /48 /2025 () //	
3	D-BLAPL/14187/2025	SANATAN JENA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIANTA P.S. /38 /2025 () //	AOD20240000806C202500017
4	D-BLAPL/14198/2025	DAMODAR PATEL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHARIAR /224 /2024 () //	
5	D-BLAPL/14202/2025	RASHMIRANJAN @ DIPAK NAIK VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	BASTA /269 /2024 () //	
6	D-BLAPL/14203/2025	ASHIS SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	SAHID NAGAR P.S. /135 /2025 () //	
7	D-BLAPL/14204/2025	GOPAL DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KUMBHARAPARA /165 /2025 () //	
8	D-BLAPL/14205/2025	BUDHESWAR BARIK VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// () //	AOD20240000714C202500014
9	D-BLAPL/14208/2025	KAJAL SAHU VS STATE OF ODISHA	JULU KHANSAMA VS	//0 () //	
10	D-BLAPL/14217/2025	BASU @ BASUDEV NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /66 /2025 () //	
11	D-BLAPL/14219/2025	BIBASCHA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/14220/2025	PARSU @ PARSURAM MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /66 /2025 () //	
13	D-BLAPL/14221/2025	SANTOSHI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /74 /2025 () //	
14	D-BLAPL/14222/2025	GYANADEEP MAHAPATRA @ MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CYBER CRIME AND ECONOMIC OFFENCES, AOR10021000R29TC202500125 () //	
15	D-BLAPL/14224/2025	RAJU @ JAGABANDHU BARAD VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	BARAMBA /63 /2025 () //	
16	D-BLAPL/14232/2025	JAKIR SHA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	OLATPUR /85 /2022 () //	
17	D-BLAPL/14233/2025	BIKASH KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /123 /2025 () //	AOD2025000009C202500022
18	D-BLAPL/14234/2025	HIMADRI KUMBHAR VS STATE OF ODISHA	BALGOPAL MISHRA VS	BAREIPALI /2 /2025 () //	AOR20230001221C202500016
19	D-BLAPL/14235/2025	KHAGA HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KOTPAD /84 /2024 () //	
20	D-BLAPL/14239/2025	RAJU @ RAJESH KUMAR PENTHEI VS STATE OF ODISHA	LALITENDU BHUYAN VS	BAMBARI /174 /2024 () //	
21	D-BLAPL/14240/2025	SIBA BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
22	D-BLAPL/14241/2025	PINKU NAYAK @ NAHAK @ PINKU NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /369 /2024 () //	
23	D-BLAPL/14243/2025	LUPTIKANTA SAHOO	PRAVAT KUMAR NAYAK	MALKANGIRI /201 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14244/2025	GADANA KUMBHAR @ KUMBHARA	PRAHALLADA SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14248/2025	NAKULA MALLIK	B. K. ROTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/14253/2025	BIJAY GOUDA @ BIJU	BIKRAM KESHARI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/14257/2025	ASHUTOSH BEHERA	DALIRANI BEHURAY	KAPTIPADA /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/14262/2025	PANKAJ KHORA	SANJIB KUMAR BHANJADEO	RAYAGADA TOWN /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/14275/2025	BABU NAIK	BIDESHI KUMAR GHADEI	BADAMBADI /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/14281/2025	TAPAS KUMAR JENA	MITALEE JESTHI	CHAULIAGANJA /334 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/14289/2025	ATUL KUMAR DAS	RAMDAS ACHARY	UMERKOTE /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/14293/2025	MANOJ KUMAR SAHU	JITENDRA SAMANTARAY	BEGUNIAPADA /394 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/14302/2025	GUJJU TEJESH @ G.TEJESH	SIDHARTHA SANKAR RAY (2)	GOLANTHARA (BERHAMPUR) /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/14303/2025	SARAT KAUDI	SIDHARTHA SANKAR RAY (2)	HEMGIR /501 /2024	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-CMAPL/19582/2025	STATE OF ODISHA SUSHIL@KARTICK JENA VS	JAGAJIBAN PRADHAN VS	// // 0	
36	D-CMAPL/19694/2025	ASHISH RANJAN PATNAIK SAROJ KU.NAYAK VS	SUBHADUTTA ROURAY VS	// // 0	
37	D-CMAPL/19705/2025	STATE OF ODISHA PRAFULLA CHANDRA BEHERA VS	ADV. VS	// // 0	
38	D-CMP/19579/2025	TAHASILDAR,NIMAPARA,PURI MANMOHAN SENAPATI VS	SUVASHISH PATTANAİK VS	// // 0	
39	D-CMP/19592/2025	PYARIMOHAN SENAPATI RADHAGOVINDA DAS VS	MAHESWAR MOHANTY VS	// // 0	
40	D-CMP/19635/2025	BACHU BABIT PRITI BEHERA VS	SANJAY KUMAR PATTANAİK VS	// // 0	
41	D-CMP/19640/2025	BADANI SAMAL SANTOSH KUMAR MALLICK VS	SUDEEP KUMAR SARANGI VS	// // 0	
42	D-CMP/19642/2025	STATE OF ODISHA SANTOSH KUMAR MALLICK VS	SUDEEP KUMAR SARANGI VS	// // 0	
43	D-CMP/19655/2025	STATE OF ODISHA SIYARAM AGARWAL VS	DEBAKANTA MOHANTY VS	// // 0	
44	D-CMP/19685/2025	GHANSHYAM AGARWAL MANORAMA SWAIN VS	DEBASHIS NANDA VS	// // 0	
45	D-CMP/19709/2025	TAPAN KUMAR SWIAN GITARANI KHUNTIA VS	ASOK MOHANTY, (SR.ADV.) VS	// // 0	
		KRUSHANA CHANDRA SAHOO		//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CMP/19723/2025	NARASINGHA BEHERA VS DEBENDRA MOHAPATRA	BIJAY KUMAR MISHRA VS	// 0 //	
47	D-CONTC/19585/2025	BASUDEV MEHER VS SUBRAT KUMAR PANDA, IAS	MAHES DAS VS	// 0 //	
48	D-CONTC/19588/2025	BHAGYADHAR PRUSTY VS DR. MRUTYUNJAYA PANDA, REGISTRAR,UTKAL UNIVERSITY	ADV VS	// 0 //	AOR20220001611C202500036
49	D-CONTC/19590/2025	NARMADA KUMARI SAHOO VS DR. MRUTYUNJAYA PANDA, REGISTRAR,UTKAL UNIVERSITY	ADV VS	// 0 //	AOR20220001611C202500037
50	D-CONTC/19604/2025	MOHESWAR MOHAPATRA VS SHALINI PANDIT,IAS	DEBASIS ROUT VS	// 0 //	
51	D-CONTC/19607/2025	SACHIN KUMAR AGRAWAL VS ASWATHY S.,IAS	ADV. VS	// 0 //	
52	D-CONTC/19619/2025	SACHIDANANDA PUHAN VS NIRANJAN BEHERA,DISTRICT EDUCATION OFFICER,JAGATSINGHPUR	ADV. VS	// 0 //	
53	D-CONTC/19620/2025	SNEHALATA PRADHANI VS ASWATHY S.,IAS	ADV. VS	// 0 //	
54	D-CONTC/19622/2025	SARMILA MOHANTY VS MANORANJAN SAHOO,SUB-COLLECTOR-CUM-CERTIFICATE OFFICER,BBSR,KHURDA	ADV. VS	// 0 //	
55	D-CONTC/19638/2025	TRINATH PRADHAN VS AMRIT RUTURAJ,IPS	ADV. VS	// 0 //	
56	D-CONTC/19639/2025	BIDYANATH DASH VS SHALINI PANDIT,IAS	NIHAL RATH VS	// 0 //	
57	D-CONTC/19645/2025	SAMBIT JENA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-CONTC/19647/2025	DEEPAK AGARWAL, TERRITORY MANAGER, BHARAT PETROLEUM CORPORATION LIMITED, BBSR, ODISHA	ADV.	//	
		SATYANARAYAN PADHI	VS	()	
		VS	VS	//	
59	D-CONTC/19665/2025	SUBHAM SAXENA, IAS	ADV.	//	
		SAHADEV PUJARI	VS	()	
		VS	VS	//	
60	D-CONTC/19667/2025	GIRISH SN, IAS	KUNAL KUMAR SWAIN	//	
		NITYANANDA BEHERA	VS	()	
		VS	VS	//	
61	D-CONTC/19670/2025	SHALINI PANDIT, IAS	SARAT CHANDRA DASH	//	
		CHANDRAMANI DAS	VS	()	
		VS	VS	//	
62	D-CONTC/19674/2025	SAMIR RANJAN DASH, TAHASILDAR	ADV.	//	
		M.JAYANTI DORA	VS	()	
		VS	VS	//	
63	D-CONTC/19699/2025	SANGRAM KESHARI MOHAPATRA, IAS	DR. SIMANCHALLA RANJIT	//	
		MUKESH KUMAR PRADHAN	VS	()	
		VS	VS	//	
64	D-CONTC/19703/2025	DEBADUTTA PANDA, SETTLEMENT OFFICER	SUSHANTA KUMAR PRADHAN	//	
		INDIAN PUBLIC SCHOOL, SAMBALPUR	VS	()	
		VS	VS	//	
65	D-CONTC/19707/2025	JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION ODISHA, BBSR, KHURDA	ADV.	//	
		NETRANANDA MOHANTA	VS	()	
		VS	VS	//	
66	D-CONTC/19708/2025	NITINI KUSALKAR DAGADU, SUPERINTENDENT OF POLICE, KEONJHAR	ADV.	//	
		NILADRI MOHAN BARIK	VS	()	
		VS	VS	//	
67	D-CONTC/19727/2025	DORANJAN KUMAR SINGH, IAS	ADV.	//	
		RAMAKANTA MANGARAJ	VS	()	
		VS	VS	//	
68	D-CONTC/19734/2025	JHARANA SAHOO, PRINCIPAL I/C-CUM-SECY.	ADV.	//	
		PURUSOTTAM JENA	VS	()	
		VS	VS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		ANU GARG, I.A.S.		//	
69	D-CONTC/19739/2025	ANJALI PAGAL VS	ADV. VS	// ()	
		MANORANJAN NAYAK,DIRECTOR ELEMENTARY EDUCATION,ODISHA		//	
70	D-CRLA/14188/2025	PADMALOCHAN BARIK VS	PRAKASH KUMAR MISHRA VS	BALASORE SADAR /26 /2018 ()	
		STATE OF ODISHA		//	
71	D-CRLA/14201/2025	BIJAY KUMAR MALLICK VS	GYANESWAR SATPATHY VS	BALASORE VIGILANCE /29 /2011 ()	
		STATE OF ODISHA		//	
72	D-CRLA/14216/2025	JHASKETAN SAHU VS	SURYAKANTA DWIBEDI VS	PATNAGARH /114 /2025 ()	
		STATE OF ODISHA		//	
73	D-CRLA/14225/2025	HRUDAYA MAHANANDA VS	BHARATI DASH VS	JHARSUGUDA /93 /2017 ()	
		STATE OF ODISHA		//	
74	D-CRLA/14283/2025	BASUDEV PATRA @ CHIRU VS	AMITAV TRIPATHY VS	SHERAGADA /38 /2022 ()	
		STATE OF ODISHA		//	
75	D-CRLA/14284/2025	BIJU BINDHANI VS	BIJAY KUMAR MISHRA VS	BADAMPAHAD /142 /2023 ()	
		STATE OF ODISHA		//	
76	D-CRLA/14292/2025	SANTOSINI JAYAPURIA VS	BIJAYA KUMAR RAGADA VS	RENGALI /30 /2017 ()	AOD2024000069C202500007
		STATE OF ODISHA		//	
77	D-CRLA/14296/2025	ENFORCEMENT DIRECTORATE, BBSR VS	SURYANSHI SRIVASTAVA VS	//0 ()	
		M/S. KAMAT HOTELS(INDIA) PVT. LTD., MUMBAI		//	
78	D-CRLA/14305/2025	SRIKANTA SAHOO VS	PRANAYANEE DASMOHAPATRA VS	DHENKANAL SADAR /262 /2010 ()	
		STATE OF ODISHA		//	
79	D-CRLMA/14254/2025	AJIT KUMAR NAYAK VS	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /32 /2023 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CRLMC/14177/2025	PRADYUMNA DAS @ PRADUMNA KUMAR DASH VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH /139 /2016 () //	AOR20220002157C202500011
81	D-CRLMC/14190/2025	KAILASH PODDAR VS STATE OF ODISHA	MANISH NAG DAS VS	PURIGHAT /59 /2022 () //	
82	D-CRLMC/14191/2025	SHYAM SUNDAR PODDAR VS STATE OF ODISHA	RAMESH AGARWAL VS	PURIGHAT /60 /2022 () //	
83	D-CRLMC/14207/2025	PARAMESWAR MAHAKURA VS STATE OF ODISHA	TRILOCHAN NANDA VS	KANTABANJI /72 /2024 () //	
84	D-CRLMC/14211/2025	JASODA SAHU VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	/ /0 () //	
85	D-CRLMC/14228/2025	PRABASH CHANDRA MISHRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHANDRASEKHARPUR /429 /2018 () //	
86	D-CRLMC/14229/2025	PRABASH CHANDRA MISHRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHANDRASEKHARPUR /429 /2018 () //	
87	D-CRLMC/14231/2025	MONALISHA NAYAK VS MANOJ KUMAR TRIPATHY	RAMAKANTA NAYAK VS	/ /0 () //	
88	D-CRLMC/14250/2025	KUNI BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /351 /2023 () //	
89	D-CRLMC/14260/2025	SUBUDA KISKU VS STATE OF ODISHA1	RADHARAMAN DAS NAYAK VS	BAISINGA /167 /2022 () //	
90	D-CRLMC/14264/2025	BHASKAR GOUDA VS ADITYA KUMAR PATRO	DR.NIRANJAN SWAIN VS	/ /0 () //	
91	D-CRLMC/14267/2025	MANASI DAS	DEBASHIS NANDA	JATNI P.S. /372 /2020	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/14273/2025	SIBASANKAR MAJHI @ SHIBA SANKAR MAJHI	SATYABRATA DASH	KHANDAGIRI P.S. /7 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/14280/2025	SANYASI RAY	SASWATA PATNAIK	MANGALA BAG /259 /2024	AOD20240001090C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/14291/2025	MIR MAIJUDIN ALI	SHREYANSH RAJGURU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/14301/2025	SABITRI MISHRA	PRADIPTA VARMA	BANAPUR P.S. /60 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/14186/2025	UMAKANTA ROUT	MONIKA SAMAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMP/14215/2025	GOURANGA MISHRA	BIBHUTI RANJAN MOHANTY	/ /0	
		VS	VS	()	
		SUPERINTENDENT OF POLICE, JAJPUR		//	
98	D-CRLMP/14218/2025	SUMANTA PRADHAN	AKHAND	/ /0	
		VS	VS	()	
		RASMITA MISHRA @PRADHAN		//	
99	D-CRLMP/14256/2025	RAMESH PATI	PRABHAT KUMAR DAS	/ /0	
		VS	VS	()	
		SNEHALATA PATI		//	
100	D-CRLMP/14304/2025	NIROD KUMAR PRADHAN	AMBIKA PRASAD RAY	/ /0	
		VS	VS	()	
		COLLECTOR, ANGUL		//	
101	D-CRLMP/14308/2025	SOURYA PRAKASH MOHANTY	DEBASIS DEBADARSHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLREV/14210/2025	DILLIP KUMAR SAHU	PRASANNA KUMAR RATH	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLREV/14227/2025	PRADEEP KUMAR SAHU JAGANNATH BAL VS SASMITA SASINI	RAJENDRA KUMAR DASH VS	// //0 ()	
104	D-CRLREV/14287/2025	ASHOK KUMAR SAMAL VS TAHASILDAR, TANGI-CHOUDWAR, CUTTACK	PRONOY MOHANTY VS	//0 ()	
105	D-MACA/19603/2025	SARASWATI SANDH @ SANDHA VS PUJA SANDH @ SANDHA	SATYA PRAKSH MAHAPATRA VS	// ()	AOR20220001431C202500008
106	D-MACA/19648/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS PRATIMA BARIK	KANTOSH KUMAR MOHANTY VS	// ()	
107	D-MACA/19701/2025	MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK VS PALESWAR ORAM	ANUSANTA KUMAR MAHALI VS	// ()	
108	D-MATA/19616/2025	LAXMIPRIYA MOHAPATRA VS JIBANJIT MOHAPATRA	SUBHASHIS MISHRA VS	// ()	
109	D-MATA/19675/2025	SOUMYA RANJAN SAHU VS REKHASHMITA TAPOBHANA	SAMARENDRA BAHADUR VS	// ()	
110	D-MSA/19571/2025 MSA/21/2025	HDFC BANK LTD.,KHURDA VS SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SATYA PRAKASH SATAPATHY VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR(Khordha) IA/0000271/2024	
111	D-RPFAM/19629/2025	NIRANJAN SAHOO VS SASMITA SAHOO	BIJAYA KUMAR BEHERA VS	// ()	AOR20220003528C202500002
112	D-RPFAM/19738/2025	RANJAN KUMAR SAHOO VS MADHUSMITA SAHOO	SANDEEP RAJ PANDA VS	// ()	
113	D-RSA/19736/2025	DURYODHAN JENA VS SACHIDANANDA NAYAK	AMIT PRASAD BOSE VS	// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-RSA/19755/2025	BABAJI SAMAL VS PARAMANANDA MALIK	AMIT PRASAD BOSE VS	// ()	
115	D-RVWPET/19593/2025	KARTIK SINGH VS UPENDRA SINGH	MAHESWAR MOHANTY VS	// ()	
116	D-RVWPET/19745/2025	ORIENT CONSTRUCTION PRIVATE LIMITED, SAMBALPUR VS STATE OF ODISHA	SUDHARTH SHANKAR PADHY VS	// ()	
117	D-WA/19572/2025	STATE OF ODISHA VS GAJENDRA PRASAD PALAI	DEBASIS NAYAK,A.G.A VS	// ()	LOD20240000194C202500239
118	D-WA/19627/2025	STATE OF ODISHA VS PRAFULLA KUMAR NAYAK	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202500243
119	D-WA/19680/2025	GB OF DUTIKA SAHU COLLEGE,SAMBALPUR VS JITENDRA PRASAD SINGH	SANGRAM JENA VS	// ()	
120	D-WA/19690/2025	STATE OF ODISHA VS SRABANEE MISHRA	SASWAT DASH,A.G.A VS	// ()	LOD20240000200C202500241
121	D-WA/19712/2025	STATE OF ODISHA VS KRUSHNA CHANDRA DASH	PRAVAT KUMAR PANDA,A.S.C VS	// ()	LOD20240000194C202500240
122	D-WA/19718/2025	ANJALEE ROURAY VS CHEIF SECY., SECRETARIAT, KHORDHA	SAMEER KUMAR DAS VS	// ()	
123	D-WP(C)/19573/2025	DEBIDATTA PRADHAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// ()	AOD20250000255C202500020
124	D-WP(C)/19574/2025	CHAITI MAJHI VS THE SUB COLLECTOR, BHAWANIPATNA	AKASH KUMAR PATAJOSHI VS	// ()	AOR20220001834C202500045
125	D-WP(C)/19575/2025	DUSMANTA KUMAR SAHU	SUBHASREE MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/13329/2025	VS STATE OF ODISHA	VS	() //	
126	D-WP(C)/19576/2025	PUSPANJALI MOHANTY VS DEBAPRASANNA MOHANTY	SATYAJIT MOHAPATRA (2) VS	// ()	
127	D-WP(C)/19577/2025 WP(C)/13320/2025	HEMANTA KUMAR PADHI VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// ()	
128	D-WP(C)/19578/2025 WP(C)/13378/2025	SWARAJYA KESHARI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// ()	
129	D-WP(C)/19580/2025	RABINDRA KUMAR TRIPATHY VS STATE OF ODISHA	GOPINATH PANDA VS	// ()	AOR20250000149C202500016
130	D-WP(C)/19581/2025 WP(C)/13333/2025	BHARAT KUMAR DAS VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// ()	
131	D-WP(C)/19583/2025 WP(C)/13331/2025	BANOTH PREM SINGH VS UNION OF INDIA	ANJAN KUMAR BISWAL VS	// ()	
132	D-WP(C)/19584/2025	V.TARAKANADHAM VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	ALLHAD DASH VS	// ()	
133	D-WP(C)/19586/2025	NIRMALA NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// ()	AOD20230000313C202500028
134	D-WP(C)/19587/2025	PURNA CHANDRA MEHER VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()	
135	D-WP(C)/19589/2025	NALINI SASMAL @ PAKEI DEI VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	// ()	
136	D-WP(C)/19591/2025	KALA KANHU MEHER VS	BIJAYA KUMAR BEHERA 1 VS	// ()	

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/19594/2025	STATE OF ODISHA SANDHYARANI DAS VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500058
138	D-WP(C)/19595/2025	STATE OF ODISHA KESHAB CHANDRA SAHOO VS	ANJAN KUMAR JENA VS	// // ()	
139	D-WP(C)/19596/2025	STATE OF ODISHA KAMALINI DAS VS	ANJAN KUMAR JENA VS	// // ()	
140	D-WP(C)/19597/2025	STATE OF ODISHA DR.JAGANNATH KUNAR VS	RAMDAS ACHARY VS	// // ()	
141	D-WP(C)/19598/2025	STATE OF ODISHA DR.MAMATA MANJARI PANDA VS	RAMDAS ACHARY VS	// // ()	
142	D-WP(C)/19599/2025	STATE OF ODISHA SHIVA PRASAD JENA VS	BIPLABA MOHANTY VS	// // ()	
143	D-WP(C)/19600/2025	GOVERNMENT OF INDIA ROHIT KUMAR BEHERA VS	PRASANTA KUMAR NANDA VS	// // ()	
144	D-WP(C)/19601/2025	STATE OF ODISHA PIYUSH RANJAN PARHI VS	JASPREET KAUR VS	// // ()	
145	D-WP(C)/19602/2025	STATE OF ODISHA DOLAGOBINDA BIDHAR VS	HEMANTA KUMAR ROUT VS	// // ()	
146	D-WP(C)/19605/2025 WP(C)/13367/2025	STATE OF ODISHA SNEHASISH DASH VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500057
147	D-WP(C)/19606/2025	STATE OF ODISHA MURALIDHAR JENA VS THE GENERAL MANAGER, INDIAN BANK	LAXMIKANT MOHANTY, R.DAS, S.DAS DEEPAK RANJAN SUNDARAY VS	// // // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/19608/2025	MURALIDHAR JENA VS THE GENERAL MANAGER, INDIAN BANK, MAIN BRANCH, BBSR	DEEPAK RANJAN SUNDARAY VS	// ()	
149	D-WP(C)/19609/2025	GITANJALI SWAIN VS STATE OF ODISHA	SPENDAN SRICHANDAN VS	// ()	
150	D-WP(C)/19610/2025	SARAT CHANDRA DHAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()	
151	D-WP(C)/19611/2025	AMIR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
152	D-WP(C)/19612/2025	SANDHYARANI PARIDA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// ()	
153	D-WP(C)/19613/2025 WP(C)/13425/2025	BIDWAN SHREE SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
154	D-WP(C)/19614/2025	M/S ASHISH COAL TRANSPORT COMPANY VS NATIONAL FACELESS APPEAL CENTRE (NFAC)	KAJAL SAHOO VS	// ()	AOR20220001613C202500009
155	D-WP(C)/19615/2025	JAGADISH KANHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	AOD20250000180C202500058
156	D-WP(C)/19617/2025 WP(C)/13417/2025	PRAMILA SUNDARAY VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// ()	
157	D-WP(C)/19618/2025	GOKULANANDA MAHAKUD VS THE REVENUE DIVISIONAL COMMISSIONER, SAMBALPUR	MANORANJAN MOHAPATRA VS	// ()	
158	D-WP(C)/19621/2025	BIJU PATTNAIK PLUS 2 SCIENCE COLLEGE, DEBENDRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
159	D-WP(C)/19623/2025	CHANDRA SEKHAR PARIDA	PRANGYANANDA PATTANAİK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/19624/2025	CHAKRADHAR SAHOO	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE BANK OF INDIA		//	
161	D-WP(C)/19625/2025	PRAKASH CHANDRA PRADHAN	SOUMYA MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
162	D-WP(C)/19626/2025	RANJANA JENA@DASH	BIBHUTI BHUSAN PATTNAYAK	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
163	D-WP(C)/19628/2025	RANKANIDHI GIRI	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/19630/2025	KALI CHARAN GIRI	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/19631/2025	SANGHAMITRA MISHRA	NIHAL RATH, S.J.PRAKASH	//	
	WP(C)/13398/2025	VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/19632/2025	HARIHAR KHUNTIA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/19633/2025	ABHAYA KUMAR SAHOO	PRATIK DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/19634/2025	CHENNAI RADHA ENGINEERING WORKS (P) LTD	NALINI KANTA MOHANTY	//	AOR20220001490C202500007
		VS	VS	()	
		PAPPU PRASAD SHARMA		//	
169	D-WP(C)/19636/2025	M/S B.R.CONSTRUCTION	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500062
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
170	D-WP(C)/19637/2025	SURENDRA NATH JENA	BIBHUDHENDRA DASH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/19641/2025	STATE OF ODISHA GOURANGA MANDAL VS	LAMBODAR PRADHAN VS	// // 0	
172	D-WP(C)/19643/2025	STATE OF ODISHA MANAS KUMAR SAHU VS	PRAMOD KISHORE CHAND VS	// // 0	
173	D-WP(C)/19644/2025	UNION OF INDIA DAITARI TUDU VS	MANOJA KUMAR KHUNTIA VS	// // 0	
174	D-WP(C)/19646/2025	STATE OF ORISSA ASHOK KUMAR ROUT VS	SUDHANSU SEKHAR JENA VS	// // 0	
175	D-WP(C)/19649/2025	STATE OF ODISHA RAMA DEI VS	SUJATA JENA VS	// // 0	
176	D-WP(C)/19650/2025	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR JOGENDRANATH DAS VS	SUJATA JENA VS	// // 0	
177	D-WP(C)/19651/2025	VICE CHANCELLOR , UTKAL UNIVERSITY , BBSR RASHMIPRAVA MISHRA VS	SUJATA JENA VS	// // 0	
178	D-WP(C)/19652/2025	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR CHANDAN NAYAK VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500069
179	D-WP(C)/19653/2025	STATE OF ODISHA DR.BIRANCHI SAHU VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
180	D-WP(C)/19654/2025	STATE OF ODISHA BICHITRA KUMAR OJHA VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500068
181	D-WP(C)/19656/2025	STATE OF ODISHA NIRJHAR MARUTA BAISAKH VS	ALOK KUMAR PANDA VS	// // 0	AOD20240000536C202500013
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/19657/2025	SARAT KUMAR DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
183	D-WP(C)/19658/2025	SHREE GOPAL JEW BIJE VS THE TAHASILDAR,PURI	SUMIT KUMAR MOHANTY VS	// 0 //	AOR20220003068C202500007
184	D-WP(C)/19659/2025	ARTTA PAHARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //	
185	D-WP(C)/19660/2025	LOPAMUDRA PARIDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202500034
186	D-WP(C)/19661/2025	PARBATI SAMAL VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //	
187	D-WP(C)/19662/2025	ANUCHHAYA MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //	
188	D-WP(C)/19663/2025	TRINATH DALABEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //	
189	D-WP(C)/19664/2025	PRADEEP KUMAR SAHU VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //	
190	D-WP(C)/19666/2025	GOURANGA MIRDHA VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE, SAMBALPUR I DIVISION, DANIPALLI	BHABANI PRASAD MOHANTY VS	// 0 //	
191	D-WP(C)/19668/2025	M/S. MAA ENGINEERING, BALASORE VS STATE TRANSPORT AUTHORITY, CUTTACK	AKSHAYA KUMAR JENA VS	// 0 //	
192	D-WP(C)/19669/2025	DR. SHANTI LATA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
193	D-WP(C)/19671/2025	DEEPAK KUMAR MOHAPATRA	AMIYA KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/19672/2025	ANOOP KUMAR PATRO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/19673/2025	SANDHYRANI NAYAK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/19676/2025	DR.SACHIDANANDA SAHOO	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/19677/2025	M/S. SEEMA ENTERPRISES, BBSR	PRANAYA SAHOO	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
198	D-WP(C)/19678/2025	DR.PRATHA SARATHI MALLIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/19679/2025	MINA MAHANTA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/19681/2025	TANDIKUL SERVICE CO-OPERATIVE SOCIETY LTD,	BISAY SIKONPAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/19682/2025	GOURI SANKAR JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/19683/2025	SUHASI NAYAK	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		AUTHORIZED OFFICER PUNJAB NATIONAL BANK		//	
203	D-WP(C)/19684/2025	RAMESH CHANDRA RAY	AMARENDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/19686/2025	DR.AMITABH DASH	SAROJA KANTA SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/19687/2025	STATE OF ODISHA POWER ENGINEERING CO.JHARKHAND VS	BIBHU PRASAD MOHANTY VS	// // ()	
206	D-WP(C)/19688/2025	STATE OF ODISHA ABINASH SAMANTA VS	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202500015
207	D-WP(C)/19689/2025 WP(C)/13414/2025	STATE OF ODISHA BHANJA KISHORE PATTANAIAK VS	ALEKH CHANDRA MOHANTY VS	// // ()	
208	D-WP(C)/19691/2025	STATE OF ODISHA DR.SANGHAMITRA NAYAK VS	SAROJA KANTA SAMAL VS	// // ()	
209	D-WP(C)/19692/2025	STATE OF ODISHA POWER ENGINEERING CO., JHARKHAND VS	BIBHU PRASAD MOHANTY VS	// // ()	
210	D-WP(C)/19693/2025	STATE OF ODISHA ARAKHITA SWAIN VS	TUSAR KUMAR MISHRA VS	// // ()	
211	D-WP(C)/19695/2025	STATE OF ODISHA HARAPRIYA DAS VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500070
212	D-WP(C)/19696/2025	STATE OF ODISHA DURGAPRASAD SANGRAMJIT MALLICK VS		// // ()	AOD20240000510C202500010
213	D-WP(C)/19697/2025	THE CHAIRMAN, NABARD JAIRAJ SAHA VS	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202500016
214	D-WP(C)/19698/2025	THE DIVISIONAL MANAGER, IOCL DR.UPASANA MAHAPATRA VS	SATYA RANJAN MOHAPATRA VS	// // ()	
215	D-WP(C)/19700/2025	STATE OF ODISHA SANTOSINI SARANGI VS	SHASHI BHUSAN JENA VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/19702/2025	DR.SATWADI RATH VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //	
217	D-WP(C)/19704/2025	SATYABAN BISWAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
218	D-WP(C)/19706/2025	KAMESWARA DAS VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
219	D-WP(C)/19710/2025	TIKESWAR PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
220	D-WP(C)/19711/2025	POWER ENGINEERING CO., JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //	
221	D-WP(C)/19713/2025	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //	
222	D-WP(C)/19714/2025	RANJAN KUMAR DALEI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
223	D-WP(C)/19715/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
224	D-WP(C)/19716/2025	SANGRAM KESHARI RAJ VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
225	D-WP(C)/19717/2025	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //	
226	D-WP(C)/19719/2025	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //	
227	D-WP(C)/19720/2025	SOURI PRASAD MISRA	ASISH MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/19721/2025	M/S YOUTH ASSOCIATION FOR RURAL RECONSTRUCTION	UBHON KUMAR SHARMA	//	AOR20220001526C202500001
		VS	VS	()	
		CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE		//	
229	D-WP(C)/19722/2025	SAROJINI ROUT	SATYABRATA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/19724/2025	POWER ENGINEERING CO, JHARKHAND	BIBHU PRASAD MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/19725/2025	M/S. P. K. MINERALS, KEONJHAR	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/19726/2025	CHITTA RANJAN SAHOO	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/19728/2025	SIDHARTHA RATH	RAKESH RANJAN DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/19729/2025	MIRA KUMAR	SATYA RANJAN PATI	//	
		VS	VS	()	
		COLLECTOR AND D.M, KALAHANDI		//	
235	D-WP(C)/19730/2025	TILOTTAMA BARAL	SIDHRTH SANKAR MOHAPATRA	//	
		VS	VS	()	
		CHIEF ELECTION OFFICER/STATE ELECTION COMMISSION, BBSR		//	
236	D-WP(C)/19731/2025	SATYA SWARUP PATTANAİK	KABERI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/19732/2025	RAMESH CHANDRA MALLICK	GOURI SHANKAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/19733/2025	RADHA SHYAM RATH	HARMOHAN DHAL	//	AOD20250000069C202500009
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/19735/2025	COMMISSIONER OF ENDOWMENT, ODISHA RAMAKANTA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //	
240	D-WP(C)/19737/2025	BINODINI INFRASTRUCTURE PVT LTD. VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE,BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500045
241	D-WP(C)/19740/2025	BRAJA KISHORE BAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
242	D-WP(C)/19741/2025	DELITE COTGIN PVT. LTD., NAWARANGPUR VS INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ORISSA LTD, (IPICOL),, KHURDA	LALATENDU SAMANTARAY VS	// 0 //	
243	D-WP(C)/19742/2025	PANKAJ KUMAR PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
244	D-WP(C)/19743/2025	KALPANA LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
245	D-WP(C)/19744/2025	GAYATRI BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
246	D-WP(C)/19746/2025	SUJIT KUMAR SAHOO VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
247	D-WP(C)/19747/2025	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
248	D-WP(C)/19748/2025	M/S AMALGAM STEEL AND POWER LTD., KOLKATATARUN PATNAIK VS STATE OF ODISHA	VS	// 0 //	
249	D-WP(C)/19749/2025	NATIONAL HIGHWAY AUTHORITY OF INDIA VS UNION OF INDIA	BISWAJIT DAS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/19750/2025	OMM SUPPORT SERVICES, BALASORE VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //	
251	D-WP(C)/19751/2025	NIRAKAR NAYAK VS COLLECTOR-CUM-DISTRICT MAGISTRATE, KANDHAMAL	SK. ZAFARULLA VS	// 0 //	
252	D-WP(C)/19752/2025	SHYAM SUNDAR PALITA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
253	D-WP(C)/19753/2025	DEBA PRASAD MOHANTY VS THE PRINCIPAL SECRETARY, GOVT OF ODISHA	SANJIB KHANDAYATRAY VS	// 0 //	
254	D-WP(C)/19754/2025	PAWAN KUMAR JHUNJHUNWALLA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
255	D-WP(C)/19756/2025	GADADHAR SHAW VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
256	D-WP(C)/19757/2025	M/S. LAXMI FILLEX, D.I.OFFICE CHHAK, MAYURBHANJ VS BHARAT PETROLEUM CORPORATION LTD, MUMBAI	ABHISEK KEJARIWAL VS	// 0 //	
257	D-WP(C)/19758/2025	BALDEO PRASAD SHARMA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
258	D-WP(C)/19759/2025	PRATAP KUMAR SAIPATEL VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
259	D-WP(C)/19760/2025	DIGAMBAR DALAI VS STATE OR ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //	
260	D-WP(C)/19761/2025	M/S GHANASHYAM MISRA AND SONS (P) LTD VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //	
261	D-WP(C)/19762/2025	NIRANJAN MOHAPATRA	MANAS KUMAR CHAND	//	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/19763/2025	GANNON DUNKERLEY AND CO. LTD., BIHAR	VIVEK SARIN	//	
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX CT AND GST CIRCLE, RAYAGADA		//	
263	D-WP(C)/19764/2025	ASHOK SAMAL	PRAMODA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/19765/2025	MAHESH CHANDRA DIKHIT	ALOK KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/19766/2025	SUMEET SECURITY SERVICE	GHANASHYAM MUDULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/19767/2025	MANOHAR SAHOO	AJAY KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
267	D-WP(C)/19768/2025	MINAKSHI NAYAK	AJAY KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WPCRL/14197/2025	VIKRAM KUMAR BADAIAK	RAMESH AGARWAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WPCRL/14252/2025	SANYASHI MALLICK	SAMARENDRA BAHADUR	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WPCRL/14265/2025	SASMITA PATRA	ALOK KUMAR MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/14176/2025	SUSANTA KUMAR NAYAK	RAJENDRA NARAYAN ROUT	DHUSURI /121 /2025	AOR20220001558C202500099
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/14179/2025	CHITTA RANJAN PANDA	SUBASH CHANDRA PUSPALAKA	FATEGARH /108 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/14180/2025	STATE OF ODISHA SANTOSH PATRO @ SANTOSH KUMAR PATRA VS	ASHOK KUMAR DAS VS	// RAMBHA (KHALLIKOTE) /773 /2024 ()	
274	D-ABLAPL/14181/2025	STATE OF ODISHA SK. ABDUL RASID VS	PUSPAMITRA MOHAPATRA VS	// SALIPUR /179 /2025 ()	
275	D-ABLAPL/14182/2025	STATE OF ODISHA SANTOSH PRASAD MOHANTY VS	ASHOK KUMAR DAS VS	// RAMBHA (KHALLIKOTE) /773 /2024 ()	
276	D-ABLAPL/14184/2025	STATE OF ODISHA NITISH KUMAR PARIDA VS	IPSIT AUROBINDO ACHARYA VS	// MAHILA P.S. BUXIBAZAR /52 /2025 ()	
277	D-ABLAPL/14185/2025	STATE OF ODISHA SADHU PRADHAN VS	ASWINI KUMAR MISHRA-3 VS	// RANPUR /194 /2008 ()	
278	D-ABLAPL/14189/2025	STATE OF ODISHA SOUMYA RANJAN JENA @ GUDU VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /250 /2025 ()	
279	D-ABLAPL/14192/2025	STATE OF ODISHA ANANTA KUMAR DAS VS	MOHENDRA DALAI VS	// MANGALPUR /97 /2025 ()	
280	D-ABLAPL/14193/2025	STATE OF ODISHA JITU DAS @ JITENDRA DAS VS	ARIJEET MISHRA VS	// SUKINDA /99 /2025 ()	
281	D-ABLAPL/14194/2025	STATE OF ODISHA SK. REHEMAN ALLI @ GORA KHAN VS	ARIJEET MISHRA VS	// SUKINDA /99 /2025 ()	
282	D-ABLAPL/14195/2025	STATE OF ODISHA ABINASH NAYAK VS	BIJAYA KUMAR BEHERA 1 VS	// NAIKANI-DIHI /92 /2025 ()	
283	D-ABLAPL/14196/2025	STATE OF ODISHA RAMESH CHANDRA MAHALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// NAIKANI-DIHI /248 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/14199/2025	DILLIP DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /108 /2025 () //	
285	D-ABLAPL/14200/2025	PRAVIN @ RAJANA PAVAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /179 /2023 () //	AOD2025000009C202500021
286	D-ABLAPL/14206/2025	JALADHAR DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /89 /2025 () //	
287	D-ABLAPL/14209/2025	SARBESWAR DAS VS STATE OF ODISHA	JAYANTI DAS VS	REMUNA /27 /2025 () //	
288	D-ABLAPL/14212/2025	PINTU @ PANKAJ PASWAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /38 /2025 () //	AOD20240000012C202500095
289	D-ABLAPL/14213/2025	SUSHREE MANASMITA BEHERA @ SUSHREE SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	NAYAPALLI P.S. /46 /2025 () //	
290	D-ABLAPL/14214/2025	ABHISHEK MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BETNOTI /279 /2024 () //	
291	D-ABLAPL/14223/2025	DHANU NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /70 /2025 () //	
292	D-ABLAPL/14226/2025	RAJESH KUMAR KAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //	
293	D-ABLAPL/14230/2025	KANDURU @ LIPUN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /179 /2024 () //	
294	D-ABLAPL/14236/2025	SRIKANTA KUMAR JADAV VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /123 /2025 () //	
295	D-ABLAPL/14237/2025	SARAT CHANDRA PRADHAN @ SARAT PRADHAN	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /188 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/14238/2025	RABINDRA BEHERA @ BUDHIA	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/14242/2025	CHANDA @ KAILASH PATRA	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/14245/2025	BABULI @ BABURAM MAJHI	MANORANJAN MISHRA	KUJANGA /135 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/14246/2025	ANJAN KUMAR ROUT	PRIYA RANJAN SINGH	DHENKANAL SADAR /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/14247/2025	KULHA MAHAKUD	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/14249/2025	ASHIF ALI	BIBHUTI BHUSAN SWAIN	LALBAG /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/14251/2025	HRUSIKESH MISHRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/14255/2025	ROJALIN SAHU	BIBHUTI BHUSAN PANDA	GOLANTHARA (BERHAMPUR) /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/14258/2025	CHIRANJEEB GURU	PRADEEP KUMAR MOHAPATRA	SAMBALPUR TOWN /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/14259/2025	SUMEET DAS	PRADEEP KUMAR MOHAPATRA	SAMBALPUR TOWN /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/14261/2025	ASHOK KUMAR NAYAK	BIBHUTI BHUSAN MOHANTY	MANCHESWAR P.S. /125 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/14263/2025	STATE OF ODISHA MANOJ BEHERA VS	RAMAKANTA SAHOO VS	// KANJIPANI /7 /2025 ()	
308	D-ABLAPL/14266/2025	STATE OF ODISHA PRASANTA KUMAR SAMAL VS	BIBHUTI RANJAN MOHANTY VS	// //0 ()	
309	D-ABLAPL/14268/2025	STATE OF ODISHA KALIA @ SAROJ KUMAR SAHOO VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500015
310	D-ABLAPL/14269/2025	STATE OF ODISHA MANMATH BEHERA VS	SANGRAM KESHARI ROUT VS	// NANDIPADA /54 /2007 ()	
311	D-ABLAPL/14270/2025	STATE OF ODISHA ALOK ROUT @ GUDUA ROUT VS	DHANANJAYA NAYAK VS	// BARANGA /231 /2025 ()	
312	D-ABLAPL/14271/2025	STATE OF ODISHA JANMEJAY PRADHAN VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /302 /2024 ()	
313	D-ABLAPL/14272/2025	STATE OF ODISHA SUSANTA MALLICK @ BULA VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /267 /2005 ()	
314	D-ABLAPL/14274/2025	STATE OF ODISHA AKASH KUMAR DAS VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /85 /2025 ()	
315	D-ABLAPL/14276/2025	STATE OF ODISHA CHANDU SHA @ CHANDU KHAN VS	DEBASHIS ROURTRAY VS	// PIPLI /559 /2022 ()	
316	D-ABLAPL/14277/2025	STATE OF ODISHA MANOJ KUMAR DAS VS	BIJAYA KUMAR RAGADA VS	// DHARMASALA /258 /2025 ()	
317	D-ABLAPL/14278/2025	STATE OF ODISHA SANDEEP PATTANAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// SAMBALPUR TOWN /85 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/14279/2025	SUNAKAR SETHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUJANGA /100 /2025 () //	
319	D-ABLAPL/14282/2025	DR. RABINARAYAN PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	BALASORE SADAR /7 /2024 () //	
320	D-ABLAPL/14285/2025	PRADYUMNA MOHANTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	DHENKANAL TOWN /220 /2025 () //	
321	D-ABLAPL/14286/2025	PABITRA SAMAL VS STATE OF ODISHA	DEBASNAN DAS VS	HARICHANDANPUR /74 /2025 () //	
322	D-ABLAPL/14288/2025	DHARMENDRA KUMAR ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	DAITARI /35 /2025 () //	
323	D-ABLAPL/14290/2025	SUNIL MOHARANA @ NANDU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LALBAG /184 /2025 () //	
324	D-ABLAPL/14294/2025	DHANAPATI DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /155 /2023 () //	
325	D-ABLAPL/14295/2025	DIPTY RANJAN DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
326	D-ABLAPL/14297/2025	BIKASH SAHOO @ BIKASH KUMAR SAHOO VS STATE OF ODISHA	BISWAJEET PATNAIK VS	JAJPUR ROAD /253 /2025 () //	
327	D-ABLAPL/14298/2025	MANAS KUMAR DEHURY VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	NAYAKOT /67 /2025 () //	
328	D-ABLAPL/14299/2025	JAYANARAYAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	G.R.P.S. (TITILAGARH) /39 /2025 () //	
329	D-ABLAPL/14300/2025	PADMA LOCHAN ARUK	ASHOK KUMAR GHADAI	NAYAKOT /67 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/14306/2025	MITHUN NAYAK	SUJATA JENA	BALLIGUDA /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/14307/2025	CHITTA RANJAN @ NIRANJAN SWAIN	MANAS KUMAR CHAND	BANAPUR P.S. /81 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/14309/2025	BASU @ SATYABAN SWAIN	MANAS KUMAR CHAND	BANAPUR P.S. /81 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :09/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/1493/2019 WPC(OA)/1493/2019	PRASANTA KUMAR PANDA MP	SWAPNIL ROY	5/2025
2	D-MSA/19571/2025 MSA/21/2025	HDFC BANK LTD.,KHURDA MP	SATYA PRAKASH SATAPATHY	52/2025
3	D-MSA/19571/2025 MSA/21/2025	HDFC BANK LTD.,KHURDA MP	SATYA PRAKASH SATAPATHY	53/2025
4	D-CRLMP/14218/2025 CRLMP/ /	SUMANTA PRADHAN MP	AKHAND	112/2025
5	D-CRLMP/14256/2025 CRLMP/ /	RAMESH PATI MP	PRABHAT KUMAR DAS	113/2025
6	D-LAA/114/2003 LAA/114/2003	DEBARAJ SENAPATI MP	BASUDEV MISHRA	119/2025
7	D-LAA/114/2003 LAA/114/2003	DEBARAJ SENAPATI MP	M/S.BASUDEV MISHRA	120/2025
8	D-LAA/114/2003 LAA/114/2003	DEBARAJ SENAPATI MP	M/S.BASUDEV MISHRA	121/2025
9	D-SA/288/1999 SA/288/1999	MAHANADI COAL FIELDS MP		166/2025
10	D-SA/290/1999 SA/290/1999	MAHANADI COAL FIELDS MP		167/2025
11	D-SA/289/1999 SA/289/1999	MAHANADI COAL FIELD MP		168/2025
12	D-SA/380/2000 SA/380/2000	DHYANI KUMBHAR MP		169/2025
13	D-SA/380/2000 SA/380/2000	DHYANI KUMBHAR MP		171/2025
14	D-SA/380/2000 SA/380/2000	DHYANI KUMBHAR MP		172/2025
15	D-CONTC/15444/2024 CONTC/3014/2024	HARAPRIYA PADHI MP		193/2025
16	D-CONTC/29519/2024 CONTC/5330/2024	ROJALIN OJHA MP		194/2025
17	D-RVWPET/380/2019 RVWPET/380/2019	ANASUYA MISHRA MP	SAMEER KUMAR DAS	209/2025
18	D-RVWPET/19593/2025 RVWPET/ /	KARTIK SINGH MP	MAHESWAR MOHANTY	210/2025
19	D-RVWPET/19593/2025 RVWPET/ /	KARTIK SINGH MP	MAHESWAR MOHANTY	211/2025
20	D-RVWPET/8541/2025 RVWPET/ /	A.GANESH RAJ MP	AMITABH MISHRA	212/2025
21	D-RPFAM/19629/2025 RPFAM/ /	NIRANJAN SAHOO MP	BIJAYA KUMAR BEHERA	220/2025
22	D-RPFAM/19569/2025 RPFAM/ /	B.MANORAMA MP	LALATENDU SAMANTARAY	221/2025
23	D-CMAPL/19582/2025 CMAPL/ /	SUSHIL@KARTICK JENA MP	JAGAJIBAN PRADHAN	268/2025
24	D-CMAPL/888/2023 CMAPL/888/2023	M.C.OF KAMBEDA HIGH SCHOOL, KAMBEDA, MP	M/S. MAHENDRA K. SAHOO S.PRADHAN S.SEN	269/2025
25	D-CMAPL/362/2019 CMAPL/362/2019	M.C. OF PANCHAYAT HIGH SCHOOL MP	M/S. MAHENDRA KU. SAHOO S.K.RATH	270/2025
26	D-CMAPL/19694/2025	SAROJ KU.NAYAK	SUBHADUTTA ROURTRAY	

27	CMAPL/ / D-CMAPL/19705/2025	MP PRAFULLA CHANDRA BEHERA	ADV.	271/2025
28	CMAPL/ / D-CMAPL/18448/2025	MP NAMITA KUMARI SAHU	ADV.	272/2025
29	CMAPL/ / D-CRLREV/14210/2025	MP DILLIP KUMAR SAHU	PRASANNA KUMAR RATH	273/2025
30	CRLREV/ / D-CRLREV/14227/2025	MP JAGANNATH BAL	RAJENDRA KUMAR DASH	397/2025
31	CRLREV/ / D-CRLREV/12277/2025	MP M/S.SMS ASIA PVT. LTD.	SOHAN MISHRA	398/2025
32	CRLREV/250/2025 D-CRLREV/38773/2024	MP PRACHI SOURAV DAS	SUJATA JENA	399/2025
33	CRLREV/753/2024 D-FAO/457/2022	MP GITARANI PANIGRAHI		400/2025
34	FAO/457/2022 D-BLAPL/3471/2022	MP MAMATA RANI DAS	SUJIT KUMAR SAHU	417/2025
35	BLAPL/3471/2022 D-BLAPL/13855/2025	MP BABI @ SUNIL KUMAR SWAIN	SAMVIT MOHANTY	554/2025
36	BLAPL/4950/2025 D-BLAPL/38902/2024	MP BHASKAR PRADHAN	LAXMIDHAR MAHAPATRA	555/2025
37	BLAPL/87/2025 D-RSA/483/2006	MP BANA NIAL	M/S.U.K.SAMAL	556/2025
38	RSA/483/2006 D-RSA/497/2018	MP ASHA MOHAPATRA	PRIYANKA JENA	701/2025
39	RSA/497/2018 D-RSA/47/2013	MP SRIMATI SAHU	M/S.PRASANTA KU.SATAPATHY	703/2025
40	RSA/47/2013 D-RSA/174/2022	MP MAMALI PAIKARAY	M/S. GOPINATH MISHRA, A. K. MOHAPATRA, A. B. MALLICK	704/2025
41	RSA/174/2022 D-RSA/174/2022	MP MAMALI PAIKARAY	M/S. GOPINATH MISHRA, A. K. MOHAPATRA, A. B. MALLICK	705/2025
42	RSA/174/2022 D-RSA/19736/2025	MP DURYODHAN JENA	AMIT PRASAD BOSE	706/2025
43	RSA/ / D-RSA/19755/2025	MP BABAJI SAMAL	AMIT PRASAD BOSE	707/2025
44	RSA/ / D-CMP/19592/2025	MP RADHAGOVINDA DAS	MAHESWAR MOHANTY	708/2025
45	CMP/ / D-CMP/878/2023	MP MADHUSUDAN BHOI	SATYA NARAYAN MISHRA 4	749/2025
46	CMP/878/2023 D-CMP/19635/2025	MP PRITI BEHERA	SANJAY KUMAR PATTANAIAK	750/2025
47	CMP/ / D-CMP/1100/2017	MP GUREI PATRA@PRADHAN	M/S.SURYAKANTA DASH	751/2025
48	CMP/1100/2017 D-CMP/1100/2017	MP GUREI PATRA@PRADHAN	M/S.SURYAKANTA DASH	752/2025
49	CMP/1100/2017 D-CMP/1100/2017	MP GUREI PATRA@PRADHAN	M/S.SURYAKANTA DASH	753/2025
50	CMP/1100/2017 D-CMP/19655/2025	MP SIYARAM AGARWAL	DEBAKANTA MOHANTY	754/2025
51	CMP/ / D-CMP/19709/2025	MP GITARANI KHUNTIA	ASOK MOHANTY, (SR.ADV.)	755/2025
52	CMP/ / D-CMP/19723/2025	MP NARASINGHA BEHERA	BIJAY KUMAR MISHRA	756/2025
53	CMP/ / D-ABLAPL/5114/2025	MP RAJAT PATRA @ RAJAT KUMAR PATRA @ KUNA		757/2025
54	ABLAPL/1979/2025 D-ABLAPL/38961/2024	MP MEGHA BANSAL		977/2025
55	ABLAPL/14982/2024 D-ABLAPL/6244/2025	MP PABITRA GIRI	JAYANTA KUMAR MAJHI	978/2025
56	ABLAPL/2347/2025 D-ABLAPL/12285/2025	MP AMIT NAYAK		979/2025
57	ABLAPL/4686/2025 D-ABLAPL/4710/2025	MP SK. TAZIM @ SK. TAJARUDDIN		980/2025
	ABLAPL/1809/2025	MP		981/2025

58	D-ABLAPL/9413/2025 ABLAPL/3499/2025	ARUNACHALM VS @ ARUNACHALAM MP		982/2025
59	D-ABLAPL/9090/2025 ABLAPL/3457/2025	SUSANTA KUMAR SAHOO MP		983/2025
60	D-ABLAPL/37674/2024 ABLAPL/14451/2024	KAMESWAR NAIK MP		984/2025
61	D-MACA/18141/2025 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD.,CUTTACK MP	TRIPATHI KANIDHI MISHRA	1286/2025
62	D-MACA/267/2020 MACA/267/2020	THE CHIEF REGIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD. MP		1287/2025
63	D-MACA/19603/2025 MACA/ /	SARASWATI SANDH @ SANDHA MP	SATYA PRAKSH MAHAPATRA	1288/2025
64	D-MACA/310/2025 MACA/140/2025	THE DIVISIONAL MANAGER , M/S. ORIENTAL INSURANCE COMPANY LTD,CUTTACK MP		1289/2025
65	D-MACA/19648/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD,CUTTACK MP	SANTOSH KUMAR MOHANTY	1290/2025
66	D-MACA/19648/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD,CUTTACK MP	SANTOSH KUMAR MOHANTY	1291/2025
67	D-MACA/19701/2025 MACA/ /	MANAGER, NATIONAL INSURANCE CO.LTD,CUTTACK MP	PRASANT KUMAR MAHALI	1292/2025
68	D-MACA/19701/2025 MACA/ /	MANAGER, NATIONAL INSURANCE CO.LTD,CUTTACK MP	PRASANT KUMAR MAHALI	1293/2025
69	D-CRLMC/3862/2025 CRLMC/1116/2025	GAGNESWAR BEMAL MP	SUJAY SHANKER SINGHDEO	1298/2025
70	D-CRLMC/14207/2025 CRLMC/ /	PARAMESWAR MAHAKURA MP	TRILOCHAN NANDA	1299/2025
71	D-CRLMC/14211/2025 CRLMC/ /	JASODA SAHU MP	PRASANNA KUMAR RATH	1300/2025
72	D-CRLMC/14228/2025 CRLMC/ /	PRABASH CHANDRA MISHRA MP	PRASANNA KUMAR MISHRA	1301/2025
73	D-CRLMC/14229/2025 CRLMC/ /	PRABASH CHANDRA MISHRA MP	PRASANNA KUMAR MISHRA	1302/2025
74	D-CRLMC/14231/2025 CRLMC/ /	MONALISHA NAYAK MP	RAMAKANTA NAYAK	1303/2025
75	D-CRLMC/14260/2025 CRLMC/ /	SUBUDA KISKU MP	RADHARAMAN DAS NAYAK	1304/2025
76	D-CRLMC/32832/2024 CRLMC/4197/2024	RAKESH MAHATO@ RAKESH KUMAR MAHATO MP	RANVISH AGARWAL	1305/2025
77	D-CRLMC/14280/2025 CRLMC/ /	SANYASI RAY MP	SASWATA PATNAIK	1306/2025
78	D-CRLMC/14291/2025 CRLMC/ /	MIR MAIJUDIN ALI MP	SHREYANSH RAJGURU	1307/2025
79	D-CRLMC/14301/2025 CRLMC/ /	SABITRI MISHRA MP	PRADIPTA VARMA	1308/2025
80	D-CRLA/14201/2025 CRLA/ /	BIJAY KUMAR MALLICK MP	GYANESWAR SATPATHY	1337/2025
81	D-CRLA/14201/2025 CRLA/ /	BIJAY KUMAR MALLICK MP	GYANESWAR SATPATHY	1338/2025
82	D-CRLA/42/2019 CRLA/42/2019	PRADEEP BEHERA@PRADIP MP	SOURA CHANDRA MOHAPATRA	1339/2025
83	D-CRLA/9390/2024 CRLA/390/2024	NARASINGHA GOUDA MP	KARUNAKAR NAYAK	1340/2025
84	D-CRLA/14225/2025 CRLA/ /	HRUDAYA MAHANANDA MP	BHARATI DASH	1341/2025
85	D-CRLA/14225/2025 CRLA/ /	HRUDAYA MAHANANDA MP	BHARATI DASH	1342/2025
86	D-CRLA/14225/2025 CRLA/ /	HRUDAYA MAHANANDA MP	BHARATI DASH	1343/2025
87	D-CRLA/231/2022 CRLA/231/2022	BHAGI@BHAGABAN DALABEHERA MP	PRASANT KUMAR SAHOO, M/S. MANAS CHAND, R.R. MISHRA, A. SAHOO	1344/2025
88	D-CRLA/760/2017 CRLA/760/2017	BIJAY KUMAR ROUT MP	M/S.RANAJIT KESHARI RAY	1345/2025
89	D-CRLA/4738/2025	SANTANU THAYAL	ASIT KUMAR OTTA	

	CRLA/297/2025	MP		1346/2025
90	D-CRLA/14283/2025 CRLA/ /	BASUDEV PATRA @ CHIRU MP	AMITAV TRIPATHY	1347/2025
91	D-CRLA/4738/2025 CRLA/297/2025	SANTANU THAYAL MP	ASIT KUMAR OTTA	1348/2025
92	D-CRLA/14283/2025 CRLA/ /	BASUDEV PATRA @ CHIRU MP	AMITAV TRIPATHY	1349/2025
93	D-CRLA/14284/2025 CRLA/ /	BIJU BINDHANI MP	BIJAY KUMAR MISHRA	1350/2025
94	D-CRLA/14284/2025 CRLA/ /	BIJU BINDHANI MP	BIJAY KUMAR MISHRA	1351/2025
95	D-CRLA/759/2018 CRLA/759/2018	SANJAY ROUT MP	M/S. BIJAY KUMAR MOHANTY	1352/2025
96	D-CRLA/14292/2025 CRLA/ /	SANTOSINI JAYAPURIA MP	BIJAYA KUMAR RAGADA	1353/2025
97	D-CRLA/14292/2025 CRLA/ /	SANTOSINI JAYAPURIA MP	BIJAYA KUMAR RAGADA	1354/2025
98	D-CRLA/14305/2025 CRLA/ /	SRIKANTA SAHOO MP	PRANAYANEE DASMOHAPATRA	1355/2025
99	D-WA/19572/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	2419/2025
100	D-WA/19572/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	2420/2025
101	D-WA/19572/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	2421/2025
102	D-WA/17496/2025 WA/845/2025	AJIT KUMAR MISHRA MP	SAMEER KUMAR DAS	2422/2025
103	D-WA/19627/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2423/2025
104	D-WA/19627/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2424/2025
105	D-WA/19627/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2425/2025
106	D-WA/19680/2025 WA/ /	GB OF DUTIKA SAHU COLLEGE,SAMBALPUR MP	LANGRAM JENA	2426/2025
107	D-WA/19680/2025 WA/ /	GB OF DUTIKA SAHU COLLEGE,SAMBALPUR MP	LANGRAM JENA	2427/2025
108	D-WA/19690/2025 WA/ /	STATE OF ODISHA MP	SASWAT DASH,A.G.A	2428/2025
109	D-WA/38872/2024 WA/2794/2024	SASHIKALA PANIGRAHI MP	BHASKAR CHANDRA PANDA	2429/2025
110	D-WA/19712/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2430/2025
111	D-WA/19712/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2431/2025
112	D-WP(C)/9843/2024 WP(C)/5437/2024	SAROJINI MISHRA MP		8050/2025
113	D-WP(C)/28382/2022 WP(C)/28382/2022	RAJASHREE MISHRA MP		8051/2025
114	D-WP(C)/45534/2024 WP(C)/27486/2024	NITYANANDA PAL MP		8052/2025
115	D-WP(C)/19575/2025 WP(C)/13329/2025	DUSMANTA KUMAR SAHU MP	SUBHASREE MOHANTY	8053/2025
116	D-WP(C)/19573/2025 WP(C)/ /	DEBIDATTA PRADHAN MP	ATMAJIT MANMITH DAS	8054/2025
117	D-WP(C)/19576/2025 WP(C)/ /	PUSPANJALI MOHANTY MP	SATYAJIT MOHAPATRA (2)	8055/2025
118	D-WP(C)/19581/2025 WP(C)/13333/2025	BHARAT KUMAR DAS MP	SASWATI MOHAPATRA	8056/2025
119	D-WP(C)/19583/2025 WP(C)/13331/2025	BANOTH PREM SINGH MP	ANJAN KUMAR BISWAL	8057/2025
120	D-WP(C)/15760/2025 WP(C)/10840/2025	M/S NIRMATA ENGINEERING CONSTRUCTION COMPANY PRIVATE LIMITED, MP	JHARKHAND	8058/2025

121	D-WP(C)/25911/2013 WP(C)/25911/2013	KUMARIBARIK and ORS. MP		8059/2025
122	D-WP(C)/19597/2025 WP(C)/ /	DR.JAGANNATH KUNAR MP	RAMDAS ACHARY	8060/2025
123	D-WP(C)/19598/2025 WP(C)/ /	DR.MAMATA MANJARI PANDA MP	RAMDAS ACHARY	8061/2025
124	D-WP(C)/19600/2025 WP(C)/ /	ROHIT KUMAR BEHERA MP	PRASANTA KUMAR NANDA	8062/2025
125	D-WP(C)/18458/2013 WP(C)/18458/2013	PRADYUMNA SATPATHY MP	M/S.SISIR KU.PUROHIT	8063/2025
126	D-WP(C)/19606/2025 WP(C)/ /	MURALIDHAR JENA MP	DEEPAK RANJAN SUNDARAY	8065/2025
127	D-WP(C)/19608/2025 WP(C)/ /	MURALIDHAR JENA MP	DEEPAK RANJAN SUNDARAY	8066/2025
128	D-WP(C)/19605/2025 WP(C)/13367/2025	SNEHASISH DASH MP	KRISHNA CHANDRA SAHU	8067/2025
129	D-WP(C)/19609/2025 WP(C)/ /	GITANJALI SWAIN MP	SPENDAN SRICHANDAN	8068/2025
130	D-WP(C)/19612/2025 WP(C)/ /	SANDHYARANI PARIDA MP	SPANDAN SRICHANDAN	8069/2025
131	D-WP(C)/19599/2025 WP(C)/ /	SHIVA PRASAD JENA MP	BIPLABA MOHANTY	8070/2025
132	D-WP(C)/19617/2025 WP(C)/13417/2025	PRAMILA SUNDARAY MP	KRUSHNA CHANDRA DASH	8071/2025
133	D-WP(C)/14768/2025 WP(C)/11341/2025	ARTATRANA MISHRA MP	DOLAGOBINDA MOHAPATRA	8072/2025
134	D-WP(C)/19088/2025 WP(C)/ /	SITARAM BEHERA MP	MANAS RANJAN KHATUA	8073/2025
135	D-WP(C)/3046/2025 WP(C)/3060/2025	SURENDRA SAHOO MP	RABI NARAYAN PANDA	8074/2025
136	D-WP(C)/19614/2025 WP(C)/ /	M/S ASHISH COAL TRANSPORT COMPANY MP	KAJAL SAHOO	8075/2025
137	D-WP(C)/2353/2025 WP(C)/2130/2025	M/S V S AGROTECH, CUTTACK MP	SUMIT KUMAR MOHANTY	8077/2025
138	D-WP(C)/19251/2024 WP(C)/10877/2024	INDIRAGANDHI CO-HOUSING COLONY, KSRUDA MP	SUDHIRA MISHRA	8078/2025
139	D-WP(C)/17505/2025 WP(C)/12114/2025	RAKESH RANJAN KAR MP	MADHUSUDAN JENA	8079/2025
140	D-WP(C)/19633/2025 WP(C)/ /	ABHAYA KUMAR SAHOO MP	PRATIK DASH	8080/2025
141	D-WP(C)/19634/2025 WP(C)/ /	CHENNAI RADHA ENGINEERING WORKS MP	PALINI KANTA MOHANTY	8081/2025
142	D-WP(C)/19637/2025 WP(C)/ /	SURENDRA NATH JENA MP	BIBHUDDHENDRA DASH	8082/2025
143	D-WP(C)/19636/2025 WP(C)/ /	M/S B.R.CONSTRUCTION MP	KANANBALA ROY CHOUDHURY	8083/2025
144	D-WP(C)/19643/2025 WP(C)/ /	MANAS KUMAR SAHU MP	PRAMOD KISHORE CHAND	8084/2025
145	D-WP(C)/19646/2025 WP(C)/ /	ASHOK KUMAR ROUT MP	SUDHANSU SEKHAR JENA	8085/2025
146	D-WP(C)/19653/2025 WP(C)/ /	DR.BIRANCHI SAHU MP	SHIBANI SHANKAR PRADHAN	8086/2025
147	D-WP(C)/14539/2025 WP(C)/10504/2025	KAILASH KUMAR MAJHI MP	SHAKTI DATTA TRIPATHY	8087/2025
148	D-WP(C)/19957/2024 WP(C)/11464/2024	M/S SAMAL SUPPLY AGENCY AND FABRICATION MP	SAMANTH MISHRA	8088/2025
149	D-WP(C)/19661/2025 WP(C)/ /	PARBATI SAMAL MP	VIVEKANANDA JENA	8089/2025
150	D-WP(C)/19663/2025 WP(C)/ /	TRINATH DALABEHERA MP	BIJAYA KUMAR SAHOO	8090/2025
151	D-WP(C)/19664/2025 WP(C)/ /	PRADEEP KUMAR SAHU MP	TANMAY MISHRA	8091/2025
152	D-WP(C)/19652/2025	CHANDAN NAYAK	SUKANTA KUMAR DALAI	

	WP(C)/ /	MP		8092/2025
153	D-WP(C)/13446/2025 WP(C)/9562/2025	DILLIP KUMAR SAHOO MP	AKSHAYA KUMAR PANDEY	8093/2025
154	D-WP(C)/10985/2025 WP(C)/8427/2025	GOURANGA CHARAN JENA MP		8094/2025
155	D-WP(C)/27643/2024 WP(C)/15863/2024	SUMATI MISHRA MP	JAYAKRISHNA MOHAPATRA	8095/2025
156	D-WP(C)/19654/2025 WP(C)/ /	BICHITRA KUMAR OJHA MP	SUKANTA KUMAR DALAI	8096/2025
157	D-WP(C)/19666/2025 WP(C)/ /	GOURANGA MIRDHA MP	BHABANI PRASAD MOHANTY	8097/2025
158	D-WP(C)/19671/2025 WP(C)/ /	DEEPAK KUMAR MOHAPATRA MP	AMIYA KUMAR MOHANTY	8098/2025
159	D-WP(C)/19656/2025 WP(C)/ /	NIRJHAR MARUTA BAISAKH MP	ALOK KUMAR PANDA	8099/2025
160	D-WP(C)/19677/2025 WP(C)/ /	M/S. SEEMA ENTERPRISES, BBSR MP	PRANAYA SAHOO	8100/2025
161	D-WP(C)/19676/2025 WP(C)/ /	DR.SACHIDANANDA SAHOO MP	DHANANJAYA MUND	8101/2025
162	D-WP(C)/19679/2025 WP(C)/ /	MINA MAHANTA MP	BISWARANJAN MAHARATHA	8102/2025
163	D-WP(C)/14112/2025 WP(C)/10428/2025	RAJANI KANTA PATTANAYAK MP		8103/2025
164	D-WP(C)/19681/2025 WP(C)/ /	TANDIKUL SERVICE CO-OPERATIVE SOCIETY MP	BINAY KUMAR MOHANTY	8104/2025
165	D-WP(C)/19683/2025 WP(C)/ /	SUHASI NAYAK MP	SMITA RANJAN PATNAIK	8105/2025
166	D-WP(C)/19689/2025 WP(C)/13414/2025	BHANJA KISHORE PATTANAIAK MP	ALEKH CHANDRA MOHANTY	8106/2025
167	D-WP(C)/19706/2025 WP(C)/ /	KAMESWARA DAS MP	SIDHARTHA DAS	8107/2025
168	D-WP(C)/11205/2025 WP(C)/8248/2025	PRASANT KUMAR DAS MP	GOURI MOHAN RATH	8108/2025
169	D-WP(C)/19710/2025 WP(C)/ /	TIKESWAR PATRA MP	SIDHARTHA DAS	8109/2025
170	D-WP(C)/20050/2012 WP(C)/20050/2012	SIBANANDA PANDUA MP	M/S.DILLIP RAY,M/S.PRASANT KUMAR SATAPATHY,P.PANDA,P.K.B.	8110/2025
171	D-WP(C)/13621/2015 WP(C)/13621/2015	SUKO@CHARI ORAM MP	SUMITRA MOHANTY	8111/2025
172	D-WP(C)/13621/2015 WP(C)/13621/2015	SUKO@CHARI ORAM MP	M/S.MANAS CHAND	8112/2025
173	D-WP(C)/19716/2025 WP(C)/ /	SANGRAM KESHARI RAJ MP	SIDHARTHA DAS	8113/2025
174	D-WP(C)/3630/2016 WP(C)/3630/2016	PRATAP CHANDRA PARIDA MP	MR PRABODHA CH NAYAK	8114/2025
175	D-WP(C)/692/2025 WP(C)/1050/2025	SARITA SWAIN MP	SUBRATA MISHRA	8115/2025
176	D-WP(C)/19725/2025 WP(C)/ /	M/S. P. K. MINERALS, KEONJHAR MP	PRAVAT KUMAR MUDULI	8116/2025
177	D-WP(C)/19728/2025 WP(C)/ /	SIDHARTHA RATH MP	RAKESH RANJAN DASH	8117/2025
178	D-WP(C)/19729/2025 WP(C)/ /	MIRA KUMAR MP	SATYA RANJAN PATI	8118/2025
179	D-WP(C)/19730/2025 WP(C)/ /	TILOTTAMA BARAL MP	SIDHRTH SANKAR MOHAPATRA	8119/2025
180	D-WP(C)/19732/2025 WP(C)/ /	RAMESH CHANDRA MALLICK MP	GOURI SHANKAR DAS	8120/2025
181	D-WP(C)/19732/2025 WP(C)/ /	RAMESH CHANDRA MALLICK MP	GOURI SHANKAR DAS	8121/2025
182	D-WP(C)/19721/2025 WP(C)/ /	M/S YOUTH ASSOCIATION FOR RURAL REGION MP	HEMANT KUMAR SHARMA	8122/2025
183	D-WP(C)/19733/2025 WP(C)/ /	RADHA SHYAM RATH MP	HARMOHAN DHAL	8123/2025

184	D-WP(C)/44618/2024 WP(C)/26270/2024	GOVERNING BODY GANGADHAR MOHAPATRA, BARSAWANKUNDI MP	SUBBARAJU CHANDRAN SUDHAKAR PURI	8124/2025
185	D-WP(C)/44618/2024 WP(C)/26270/2024	GOVERNING BODY GANGADHAR MOHAPATRA, BARSAWANKUNDI MP	SUBBARAJU CHANDRAN SUDHAKAR PURI	8125/2025
186	D-WP(C)/19737/2025 WP(C)/ /	BINODINI INFRASTRUCTURE PVT LTD. MP	PRABODHA CHANDRA NAYAK	8126/2025
187	D-WP(C)/16865/2025 WP(C)/11348/2025	BIDYADHAR HATI MP	BINOD KUMAR HATI	8127/2025
188	D-WP(C)/19748/2025 WP(C)/ /	M/S AMALGAM STEEL AND POWER LTD., MP	KORUKA PATNAIK	8128/2025
189	D-WP(C)/12907/2025 WP(C)/9332/2025	PRASANNA KUMAR PARHI MP	SANTOSH KUMAR SAMANTARAY	8129/2025
190	D-WP(C)/19749/2025 WP(C)/ /	NATIONAL HIGHWAY AUTHORITY OF INDIA MP	DISWAJIT DAS	8130/2025
191	D-WP(C)/19749/2025 WP(C)/ /	NATIONAL HIGHWAY AUTHORITY OF INDIA MP	DISWAJIT DAS	8131/2025
192	D-WP(C)/19751/2025 WP(C)/ /	NIRAKAR NAYAK MP	SK. ZAFARULLA	8132/2025
193	D-WP(C)/19757/2025 WP(C)/ /	M/S. LAXMI FILLEX, D.I.OFFICE CHHAK, MP	ABYUSHEKHARIWAL	8133/2025
194	D-WP(C)/15681/2025 WP(C)/13418/2025	CHHOTRAY SOREN MP		8133/2025
195	D-WP(C)/19762/2025 WP(C)/ /	NIRANJAN MOHAPATRA MP	MANAS KUMAR CHAND	8134/2025
196	D-WP(C)/19761/2025 WP(C)/ /	M/S GHANASHYAM MISRA AND SONS (P) MP	ADIT PATTNAIK	8135/2025
197	D-WP(C)/19763/2025 WP(C)/ /	GANNON DUNKERLEY AND CO. LTD., MP	BIHARVEK SARIN	8136/2025
198	D-WP(C)/19765/2025 WP(C)/ /	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	8137/2025
199	D-WP(C)/19766/2025 WP(C)/ /	SUMEET SECURITY SERVICE MP	GHANASHYAM MUDULI	8138/2025